

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 22 of 2013**

**Dated : 23<sup>rd</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Tamil Nadu Generation & Distribution Corporation ...Appellant(s)**

**Versus**

**M/s Lanco Tanjore Power Co. Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. S. Vallinayagam**

**Counsel for the Respondent(s): Mr. P. Vinod Kumar for R-1**

**ORDER**

Written submissions have been filed by the Learned Counsel for the Appellant today after serving copy on the other side. The Learned Counsel for the Respondent no.1 who has already filed the written submissions wants to file additional written submissions. Accordingly, he is directed to file his comprehensive additional written submissions on or before 01.05.2015 after serving copy on the other side.

**Judgment is reserved.**

**(V.J. Talwar)  
Technical Member  
mk**

**(Justice M. Karpaga Vinayagam)  
Chairperson**